

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-205/2013/ 1966 /A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. K. Poddar,  
District & Sessions Judge,  
Morigaon, Assam.

Dated Guwahati the 6<sup>th</sup> May, 2020.

Sub: **Car permission.**

Ref:- Your letter No.DJM/2406, dtd 04.05.2020

Sir,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Basfor regarding permission with his official vehicle, to undertake journey from Morigaon to Goalpara, at your level.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-205/2013/ 1967 /A, dated

Copy to:

1. Shri A. K. Basfor, Chief Judicial Magistrate, Morigaon .
- ✓ 2. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rdgn